

(b) Yes, Sir.

(c) Yes, Sir.

(d) Cost of Work — Rs. 4.00 cr.
Rly's share — Rs. 1.65 cr.
State Govt's share — Rs. 2.35 cr.
Extent of widening — 9.15 M

Work will be completed in 2 years after acceptance of estimate by State Govt. and deposit of their share of cost.

(e) Does not arise.

Supply of Meals

4942. SHRI RAMASHRAYA PRASAD SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the supply of meals in Rajdhani Express from the Base Kitchen at New Jalpaiguri has been discontinued;

(b) if so, the reasons therefor; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) The picking up of meals by Private contractors from Departmental Base Kitchens is optional. The contractor has made his own arrangement for supply of meals in the Guwahati-New Delhi Rajdhani Express Train.

(c) Does not arise.

[Translation]

Expenditure on Newspaper Advertisements

4943. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) the expenditure incurred by the Ministry on the Newspaper advertisements during the last six months;

(b) whether the number/volume of advertisements has increased manifold after the formation of new Government;

(c) whether services of any particular advertisement agency have been taken/utilised for advertisements;

(d) the criterion being adopted for selection of the advertisement agencies;

(e) whether the prescribed norms have been followed in taking the services of the said advertising agency; and

(f) if not, the reasons for selecting this agency?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) An amount of Rs. 1,17,59,691/- has been incurred by the Ministry on the newspaper advertisements during the six months period from March, 96 to August, 96

(b) No, Sir.

(c) No, Sir. The services of a number of different professional Advertising Agencies have been utilised for release of the advts.

(d) to (f) Do not arise.

[English]

Training to Women

4944. SHRIMATI MEIRA KUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any scheme to educate/train the women in the modern techniques of agriculture through the Krishi Vigyan Kendras; and

(b) if so, the total number of women trained so far through Krishi Vigyan Kendras, State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA): (a) Yes, Madam.

(b) The total number of women trained during the last ten years (1985-95) is about 3.80 lakhs. The State-wise details are given in the attached statement.

STATEMENT

State-wise Details of Women Trained During 1985-95

S. No.	Name of the State	No. of Women trained
1	2	3
1.	Andaman & Nicobar	968
2.	Andhra Pradesh	22,635
3.	Arunachal Pradesh	1,142
4.	Assam	6,545
5.	Bihar	26,108
6.	Delhi	512
7.	Goa	1,568
8.	Gujarat	15,581
9.	Haryana	16,090
10.	Himachal Pradesh	13,172
11.	Jammu & Kashmir	4,527
12.	Karnataka	19,598
13.	Kerala	18,678
14.	Madhya Pradesh	32,671
15.	Maharashtra	37,198

1	2	3
16.	Manipur	1,589
17.	Meghalaya	1,432
18.	Mizoram	1,014
19.	Nagaland	1,182
20.	Orissa	18,117
21.	Pondicherry	1,244
22.	Punjab	13,681
23.	Rajasthan	41,270
24.	Sikkim	868
25.	Tamil Nadu	23,148
26.	Tripura	2,409
27.	Uttar Pradesh	44,496
28.	West Bengal	12,948
Total:		3,80,391

[Translation]

Frauds in New Delhi Municipal Council

4945. SHRI MAHESH KANODIA:

SHRI MOHAMMAD ALI ASHRAF FATMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of frauds and irregularities detected in the New Delhi Municipal Council during the last one year;

(b) the nature of frauds alongwith the names of officers involved therein; and

(c) the action taken against the guilty officers?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) According to the information received from the New Delhi Municipal Council (NDMC), departmental proceedings were initiated against 53 officers involved in 39 cases during the period 1.9.1995 to 31.8.1996 as per details indicated in the enclosed statement. Of these 53 officials, 14 officials have since been punished at the end of the departmental proceedings instituted against them.

STATEMENT

S.No.	Name	Designation	Nature of irregularities
1	2	3	4
1.	Sh. Raj Pal	Driver	Accident of municipal vehicles.
2.	Sh. Davender Pal	Asstt. Fire Guard	Municipal vehicle was taken without prior permission of Competent Authority.
3.	Sh. Ram Dhir Singh	Fireman	
4.	Shri Jagdish Sharma	Sr. Clerk EE II	
5.	Sh. Shishu Pal Singh	Daftry	Disobeyed the orders of Sr. officers.
6.	Sh. S.C. Kapoor	head Assistant	Failed to process the case after receipt of information from the court about dismissal of the Writ.
7.	Sh. R.P. Sharma	Head Asstt.	Non-compliance of orders of the Chairperson.
8.	Sh. Sumer Singh	Driver	Theft of municipal Vehicle.
9.	Sh. H.K. Wadhwa	Sr. Clerk	Taking too much leave and case of in subordination.
10.	Sh. R.S. Sabharwal	Addl. Chief Architect	Irregularities in giving possession and construction of shop in Sarojini Nagar Market.
11.	Sh. P.C. Dixit	Dy. Chief Architect	